

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6356
ANSWERED ON:15.05.2012
ENCROACHMENT OF LAND
Patel Shri Bal Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) The total area of Government Land occupied/encroached upon in New Delhi Municipal Council (NDMC) area for the construction/erection of religious worship places:
- (b) Whether the Government is aware of such encroachment in North Avenue and South Avenue area of New Delhi:
- (c) If so, whether the Government has permitted such encroachment and erections; and
- (d) If not, the action proposed to be taken by the Government to vacate the encroachments and take action against the officials/persons responsible for such deeds?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a) & (b): The total area encroached for construction of religious worship places on the land belonging to L&DO in NDMC area is 20705.29 Sq Yds. No encroachment for this purpose has been noticed in North & South Avenue area of New Delhi.
- (c) & (d): No, Madam. Action under the Public Premises (Eviction) Act 1971 is initiated as and when encroachment is noticed. No connivance by officials has come to notice.